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SLP(C)No. 3117 OF 2003

ITEM No.59 Court No.12 SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.3117/2003

(From the judgement and order dated 05/08/2002 in LPA 12/91 of The HIGH COURT OF M.P AT GWALIOR)

AHUDHYA RAM & ANR. Petitioner (s)

VERSUS

TURSANPAL SINGH & ORS. Respondent (s)

Date : 21/04/2003 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s) Mr. Shrish Kumar Misra, Adv.
Mr. Anish Kumar Gupta, Adv.

For Respondent (s) Mr. BS. Banthia, Adv.

UPON hearing counsel the Court made the following
O R D E R

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In view of the letter circulated, four weeks time is granted to the learned counsel for the respondent to file counter affidavit. List the matter thereafter.

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(S. Thapar) (Kanwal Singh)@@
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PS. to Registrar Court Master@@
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